

IN THE NATIONAL COMPANYLAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

CP/CA No. 201/2016

IN THE MATTER OF:

Skyway Venture Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 391-394

Order delivered on 09.07.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-	Mr. P. Nagesh & Dhruv Gupta, Advocate
For the ITD(s):-	Mr. Lakshmi Gurung, Standing Counsel
For the SEBI(s):-	Mr. Neelima Tripathi & Vidhi Gupta, Advs
For the RD(ND)(s):-	Mr. Sonam Sharma, Company Prosecutor
For the OL(s):-	Mr. Amish Tandon & Rohit, Standing Counsel

ORDER

On the request made Mr. P. Nagesh learned counsel applicant hearing is deffered to 9th August 2017.

Sdl—

(M. M. KUMAR)
PRESIDENT

Sdl—

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)